

JITEM NO.16+13+1+18+19

COURT NO.3

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s) (Civil) No(s). 24/2022

QURBAN ALI & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

IA No. 18251/2022 - APPLICATION FOR TAKING ON RECORD
 IA No. 64016/2022 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 61197/2022 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 56876/2022 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 5583/2022 - EXEMPTION FROM FILING O.T.
 IA No. 59757/2022 - EXEMPTION FROM FILING O.T.
 IA No. 5581/2022 - INTERVENTION APPLICATION
 IA No. 9313/2022 - INTERVENTION APPLICATION
 IA No. 7452/2022 - INTERVENTION APPLICATION
 IA No. 56873/2022 - INTERVENTION/IMPLEADMENT
 IA No. 18250/2022 - INTERVENTION/IMPLEADMENT
 IA No. 12769/2022 - INTERVENTION/IMPLEADMENT
 IA No. 11469/2022 - INTERVENTION/IMPLEADMENT
 IA No. 64054/2022 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
 IA No. 8935/2022 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

WITH

W.P. (C) No. 80/2022 (PIL-W)

(FOR ADMISSION and IA No.17397/2022-EXEMPTION FROM FILING O.T.)

W.P. (C) No(s). 943/2021

W.P. (C) No(s). 799/2020

W.P. (C) No. 787/2020 (PIL-W)

(IA No. 72183/2020 - EX-PARTE STAY

IA No. 82113/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 73584/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 25020/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 95977/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 82112/2020 - EXEMPTION FROM FILING O.T.
 IA No. 72184/2020 - EXEMPTION FROM FILING O.T.
 IA No. 73586/2020 - EXEMPTION FROM PAYING COURT FEE
 IA No. 50827/2020 - INTERVENTION/IMPLEADMENT
 IA No. 48302/2020 - INTERVENTION/IMPLEADMENT
 IA No. 84973/2020 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES

IA No. 80567/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)
SLP(C) No. 10937/2019 (XIV)

W.P. (C) No. 477/2020 (PIL-W)

IA No. 48986/2020 - EX-PARTE STAY
IA No. 48987/2020 - EXEMPTION FROM FILING O.T.
IA No. 51005/2020 - INTERVENTION/IMPLEADMENT)

W.P. (C) No. 788/2020 (PIL-W)

IA No. 50785/2020 - INTERVENTION/IMPLEADMENT
IA No. 48329/2020 - INTERVENTION/IMPLEADMENT
IA No. 72236/2020 - STAY APPLICATION)

W.P. (C) No. 789/2020 (PIL-W)
(IA No. 50786/2020 - INTERVENTION/IMPLEADMENT
IA No. 48338/2020 - INTERVENTION/IMPLEADMENT
IA No. 72228/2020 - STAY APPLICATION)

W.P. (C) No. 956/2020 (PIL-W)
(IA No. 91135/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 93533/2020 - CLARIFICATION/DIRECTION
IA No. 96666/2020 - EARLY HEARING APPLICATION
IA No. 91134/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 94600/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 94685/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 98416/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 90944/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 93535/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 94668/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 92913/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 91171/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 91136/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 105261/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 94614/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 92885/2020 - INITIATING CONTEMPT PROCEEDINGS
IA No. 96664/2020 - INTERVENTION APPLICATION
IA No. 94643/2020 - INTERVENTION APPLICATION
IA No. 96369/2020 - INTERVENTION APPLICATION
IA No. 94633/2020 - INTERVENTION APPLICATION
IA No. 95678/2020 - INTERVENTION APPLICATION
IA No. 108087/2020 - INTERVENTION APPLICATION
IA No. 95675/2020 - INTERVENTION APPLICATION
IA No. 95066/2020 - INTERVENTION APPLICATION
IA No. 94683/2020 - INTERVENTION/IMPLEADMENT
IA No. 98414/2020 - INTERVENTION/IMPLEADMENT
IA No. 94667/2020 - INTERVENTION/IMPLEADMENT
IA No. 94621/2020 - INTERVENTION/IMPLEADMENT
IA No. 105260/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

W.P. (C) No. 1080/2020 (PIL-W)
 IA No. 106002/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 105999/2020 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

T.P. (C) No. 100-105/2021 (XVI-A)
 (FOR ADMISSION and I.R. and IA No.9093/2021-EX-PARTE STAY)

SLP(C) No. 6913/2021 (XII-A)
 (FOR ADMISSION and I.R. and IA No.61254/2021-EXEMPTION FROM FILING
 C/C OF THE IMPUGNED JUDGMENT and IA No.61346/2021-EXEMPTION FROM
 FILING AFFIDAVIT and IA No.61255/2021-EXEMPTION FROM FILING
 AFFIDAVIT and IA No.61345/2021-INTERVENTION/IMPLEADMENT and IA
 No.61253/2021-PERMISSION TO APPEAR AND ARGUE IN PERSON)

T.P. (C) No. 997-1000/2021 (XVI-A)
 (FOR ADMISSION and I.R. and IA No.63369/2021-EX-PARTE STAY and IA
 No.63370/2021-EXEMPTION FROM FILING O.T,)

T.P. (C) No. 1147-1152/2021 (XVI-A)
 (FOR ADMISSION and IA No.77779/2021-EX-PARTE STAY)

W.P. (C) No. 760/2021 (PIL-W)
 (FOR ADMISSION and IA No.79630/2021-EX-PARTE STAY)

SLP(C) No. 11163/2021 (XI-A)
 (FOR ADMISSION and I.R. and IA No.85838/2021-EXEMPTION FROM FILING
 C/C OF THE IMPUGNED JUDGMENT and IA No.85839/2021-EXEMPTION FROM
 FILING AFFIDAVIT)

T.P. (C) No. 1248-1252/2021 (XVI-A)
 (FOR ADMISSION and IA No.87279/2021-EX-PARTE STAY)

SLP(C) No. 11566/2021 (XI-A)
 (FOR ADMISSION and I.R. and IA No.89043/2021-EXEMPTION FROM FILING
 C/C OF THE IMPUGNED JUDGMENT and IA No.89045/2021-EXEMPTION FROM
 FILING O.T.)

SLP(C) No. 13661/2021 (XI-A)
 (FOR ADMISSION and I.R. and IA No.110753/2021-EXEMPTION FROM FILING
 C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 14506-14507/2021 (IX)
 (FOR ADMISSION and I.R. and IA No.117645/2021-EXEMPTION FROM FILING
 C/C OF THE IMPUGNED JUDGMENT)

W.P. (C) No. 907/2021 (PIL-W)
 (FOR ADMISSION and IA No.100429/2021-EXEMPTION FROM FILING
 AFFIDAVIT
 IA No. 100429/2021 - EXEMPTION FROM FILING AFFIDAVIT)

W.P. (Cr1.) No. 391/2021 (X)
 (FOR ADMISSION and IA No.118374/2021-EX-PARTE AD-INTERIM RELIEF and

IA No.118376/2021-EXEMPTION FROM FILING O.T. and IA No.118377/2021-EXEMPTION FROM FILING AFFIDAVIT)

W.P. (C) No. 776/2021 (PIL-W)
(FOR ADMISSION)

W.P. (C) No. 1341/2020 (PIL-W)
(IA No. 155935/2021 - APPLICATION FOR SUBSTITUTION
IA No. 122321/2020 - EXEMPTION FROM FILING AFFIDAVIT)

W.P. (C) No. 689/2020 (PIL-W)
(FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 18780/2021, FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 21901/2021 FOR CLARIFICATION/DIRECTION ON IA 140706/2021 IA No. 140706/2021 - CLARIFICATION/DIRECTION IA No. 21901/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 18780/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P. (C) No. 1265/2021 (X)
(FOR ADMISSION and IA No.150287/2021-EXEMPTION FROM FILING O.T. [TO BE TAKEN UP ALONGWITH W.P (c) NO. 907/2021])

SLP (C) No(s). 6722/2022
(FOR ADMISSION and I.R. and IA No.54659/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP (C) No(s). 8670/2022
(FOR ADMISSION and I.R. and IA No.70520/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.70521/2022-EXEMPTION FROM FILING O.T.)

Date : 19-05-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s)

Mr. Shyam Divan, Sr. Adv.
Mr. Senthil Jagadeesan, AOR
Mr. Vinayak Bhandari, Adv.
Ms. Sonakshi Malhan, Adv.
Mr. Sajol Jain, Adv.
Ms. Romya Raj, Adv.

Mr. Kapil Sibal, Sr. Adv.
Mr. Nigam Pasha, Adv.
Ms. Rashmi Singh, Adv.
Ms. Sumita Hazarika, AOR

Mr. Ashwani Kumar Dubey, AOR

Mr. Rahul Joshi, AOR

Petitioner-in-person

Mr. Ashwani Kumar Dubey, AOR

Mr. Mrigank Prabhakar, AOR

Mr. M. R. Shamshad, AOR

Mr. Adeel Ahmed, AOR

Mr. Raj Kishor Choudhary, AOR

Mr. Sanjay Hegde, Sr. Adv.

Mr. Ejaz Maqbool, AOR

Mr. Shahid Nadeem, Adv.

Ms. Akriti Chaubey, Adv.

Mr. Muhammad Isa M. Hakim, Adv.

Mr. Saif Zia, Adv.

Mr. Talha Abdul Rahman, AOR

Ms. Sumita Hazarika, AOR

Ms. Manju Jetley, AOR

Mr. V. Elanchezhiyan, AOR

Mr. Vivek Narayan Sharma, AOR

For Respondent(s)

Mr. Tushar Mehta, LD ASG

Mr. K.M. Nataraj, LD ASG

Ms. Kanu Agarwal, Adv.

Mr. Sanjay Kumar Tyagi, Adv.

Mr. O.P. Shukla, Adv.

Ms. Sansriti Pathak, Adv.

Mr. Rajan Kumar Chaurasia, Adv.

Mr. Rajat Nair, Adv.

Mr. Varun Chugh, Adv.

Mr. Sushal Tiwari, Adv.

Mr. Amrish Kumar, AOR

Mr. Arvind Kumar Sharma, AOR

Mr. Gurmeet Singh Makker, AOR

Mr. Jatinder Kumar Sethi, Dy. A.G.

Mr. Abhishek Atrey, AOR

Ms. Ambika Atrey, Adv.

Mr. Ashutosh Sharma, Adv.

Mr. Akash Giri, Adv.

Mr. Shadan Farasat, AOR

Mr. Aditya Vijay Kumar, Adv.

Ms. Chitranshul A. Sinha, AOR

Mr. Jaskenen Singh Bhatia, Adv.

Ms. Akshita Katoch, Adv.

Mr. Ashutosh Dubey, AOR
Mr. Abhishek Chauhan, Adv.
Mrs. Rajshree Dubey, Adv.
Mr. Amit P. Shahi, Adv.
Mr. Amit Kumar, Adv.

Mr. Devendra Singh, AOR

Mr. Abhishek, AOR

Mr. Vishnu Shankar Jain, AOR

Mr. Kaleeswaram Raj, Adv.
Mr. Mohammed Sadique T.A, AOR
Mr. Anu K. Joy, Adv.
Mr. Alim Anvar, Adv.
Mr. Radhalakshmi R., Adv.

Ms. Astha Sharma, AOR
Ms. Liz Mathew, AOR
Ms. Rashmi Nandakumar, AOR
Ms. Ruchira Goel, AOR
Mr. Gurmeet Singh Makker, AOR
Mr. Prasanna S., AOR
Mr. Amrish Kumar, AOR
Mr. V. N. Raghupathy, AOR
M/S. Karanjawala & Co., AOR

Mr. Tushar Mehta, SG
Mr. K.M. Nataraj, LD ASG
Ms. Kanu Agrawal, Adv.
Mr. Mayank Pandey, Adv.
Mr. Rajat Nair, Adv.
Mr. O.P. Shukla, Adv.
Mr. Arvind Kumar Sharma, AOR

Mr. Krishan Kumar, AOR
Mr. Vishnu Shankar Jain, AOR
Ms. Megha Karnwal, AOR

Mr. Sajan Poovayya, Sr. Adv.
Mr. Mahesh Agarwal, Adv.
Mr. Ankur Saigal, Adv.
Mr. Sarans Jain, Adv.
Mr. Rishabh Parikh, Adv.
Ms. Shloka Narayanan, Adv.
Mr. E. C. Agrawala, AOR

Ms. Chitranshul A. Sinha, AOR
Mrs. Tanuj Bagga Sharma, AOR
Mr. Ravi Sharma, AOR

Mr. Mrigank Prabhakar, AOR
Mr. Mithu Jain, AOR
Mr. Suvidutt M.s., AOR
Mr. Anshuman Ashok, AOR
Mr. Rahul Bhatia, AOR
Mr. Abhishek Yadav, AOR
Mr. Anas Tanwir, AOR
Ms. Manju Jetley, AOR

Mr. Shadan Farasat, AOR
Mr. Bharat Gupta, Adv.
Mr. Shourya Dasgupta, Adv.
Mr. Dhruv Bhatnagar, Adv.
Ms. Tanvi Tuhina, Adv.
Ms. Hafsa Khan, Adv.
Mr. Aman Naqvi, Adv.

Mr. Harsh Kaushik, AOR
Mr. Sunil Fernandes, AOR
Mr. Nishe Rajen Shonker, AOR
Mr. Pratik R. Bombarde, AOR
Ms. Ranjeeta Rohatgi, AOR

UPON hearing the counsel the Court made the following
O R D E R

Perused the office report dated 18.05.2022.

Mr. Tushar Mehta, learned Solicitor General submits that chart has already been made over to the Registry of this Court. He has furnished one more set across the Bar, for the perusal of the Court.

Issue notice in all the fresh matters listed today.

Dasti, in addition, is permitted.

Learned advocates-on-record appearing on caveat in respective matters waive notice for the concerned respondents.

The following cases covered under Point No. 1

[Challenge to information Technology (Intermediary Guidelines and Digital Media Ethics Code) Rules, 2021],
be listed on 19.07.2022:

1. W.P.(C) No. 760 of 2021
2. T.P.(C) Nos. 997-1000/2021
3. T.P.(C) Nos. 1147-1152/2021
4. T.P.(C) Nos. 1248-1252 of 2021
5. SLP(C) Nos. 14506-14507 of 2021
6. SLP(C) No. 11163 of 2021
7. SLP(C) No. 11566 of 2021
8. SLP(C) No. 8670 of 2022

The following cases covered under Point No. 3
[Petitions Generally seeking directions for evolving
mechanism which would be touching upon the subject matter
of IT Rules], be listed on 19.07.2022 as a separate
group:

1. WP(C) No. 799 of 2020
2. SLP(C) No. 10937 of 2019
3. WP(C) No. 1080 of 2020
4. TP(C) No. 100-105 of 2021
5. WP(C) No. 689 of 2020
6. WP(C) No. 1341 of 2020
7. WP(C) No. 776 of 2021

The following cases covered under Point No. 2
[Challenge to Cable TV Rules], be listed on 20.07.2022:

1. SLP(C) No. 13661 of 2021
2. SLP(C) No. 6722 of 2022

The following cases covered under Point No. 4 [Other
set of cases involving instances of hate speeches and

hate crimes], be listed on 21.07.2022:

1. WP(C) No. 943 of 2021
2. WP(C) No. 787 of 2020
3. WP(C) No. 477 of 2020
4. WP(C) No. 788 of 2020
5. WP(C) No. 789 of 2020
6. WP(C) No. 956 of 2020
7. WP(C) No. 907 of 2021
8. WP(C) No. 1265 of 2021
9. WP(Cr1.) No. 391 of 2021
10. SLP(C) No. 6913 of 2021
11. WP(C) No. 24 of 2022
12. WP(C) No. 80 of 2022

In case, any urgent orders are required before the next date of hearing, it would be open to the parties to move the Vacation Bench for appropriate relief.

(DEEPAK SINGH)
COURT MASTER (SH)

(VIDYA NEGI)
COURT MASTER (NSH)